

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/578/ (IB)/2017
NAME OF THE PETITIONER(S) : VINCOT AGENCIES
NAME OF THE RESPONDENT(S) : SRI RAMAJAYAM SPIN TEX PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.A. PARANADIVU *COUNSEL FOR RESPONDENT*



2 A. Sivaji
A. Suwasathan
S. Jeeritha Ramani
S. Deepika

]

Counsel for Petitioner

sf en w

ORDER

Counsel representing both the parties are present and stated that the matter is settled between the parties. In this regard they filed a joint memo of compromise, signed by both the parties and their counsel wherein the mode of payment of the accepted amount in instalments has been specified. The memo is taken. In view of the settlement entered between the parties, the matter is closed.


K Anantha Padmanabha Swamy
Member (Judicial)

bc